

NPS Subscribers are provided with various convenient options to deposit their voluntary contributions through the associated Nodal Offices, POPs, e-NPS or through NPS Mobile Applications.

In addition to these, NPS Subscribers under Government/Non-Government/All Citizens Model would be able to deposit their voluntary contributions by creating a Virtual ID linked to their PRANs.



D-Remit will not only ease the deposit of the contributions but also optimise returns by providing Same Day NAV if the contribution is made before the cut off time.

D-Remit also enables the Subscribers to set up Systematic Investment (through Auto-Debit instructions in net banking) by which periodic and regular contributions can be made.

HOW TO MAKE CONTRIBUTIONS THROUGH D-REMIT?



Access CRA System and Generate Virtual ID linked to PRAN
• <u>CRA NSDL</u> • <u>e-NPS Kfintech</u>



Post authorization of Virtual ID, Subscribers can log in to net-banking

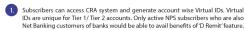


In net-banking, add Virtual ID generated with IFSC details as a Beneficiary.



Once added as a Beneficiary, Subscribers can Transfer Voluntary contributions

PROCESS OF D-REMIT







- 4. An online declaration will also be obtained from the subscribers with respect to compliance under PMLA, 2002 at the time of generation of virtual ID. SMS/e-mail alerts will be sent to subscribers once the virtual ID is created and authorised.
- 5 Subscriber will log into his/her Net Banking portal to add virtual ID as beneficiary with the unique IFSC details of Trustee bank (UTIBOCCH274) to transfer funds/set up auto-debit/enable SI for their bank accounts through NEFT/RTGS/IMPS etc.
- 6. The minimum amount that can be contributed through D Remit is Rs. 500/- for both Tier I and Tier II accounts.
- 7. Subscribers can enable periodic auto-debit in their bank accounts through net
- The funds received on T-day up to 9:30 a.m. on any bank working day (other than Saturdays, Sundays and holidays) by Trustee bank will be considered for same day investment. The contributions received after 9:30 a.m. on T day shall be invested on the next bank working day (i.e.) T-1 day.
- There is no additional cost to NPS subscribers to avail the facility of D-Remit by creating a virtual ID.
- A subscriber only needs to have a virtual ID (Account) with Trustee bank to use
 D-Remit

Note

PFRDA has decided to extend the option of contribution into NPS through D-Remit to NRI-NPS Subscribers who can contribute to their NPS accounts from funds in their NRO/NRE accounts. Also at the time of withdrawal/exit, the proceeds of NPS shall be credited into the NRO/NRE account of NRI Subscribers and repatriation would be as per applicable FEMA quidellies.